



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,24th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3091/2021 B/O	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	ASSTT.S.G.I.
<u>ORDERS</u>				
2	WP(CrI)(Suo Moto)/1/2020 B/O	X X X Versus IN RE- STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
3	I.A.(CrI.)/269/2021 WITH LCR & PB, FIXED in CrI.A./126/2016 WITH CrI.A./126/2016	PABITRA DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	S BORGHAIN MS. B DEVI	PP, ASSAM
		PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGO! MR.M BORGHAIN	PP, ASSAM
	WITH I.A.(CrI.)/271/2021 in CrI.A./126/2016	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	PP, ASSAM
4	I.A.(Civil)/894/2021 Mat.App./13/2014 (D/O), B/O in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS

LEAVE NOTE OF ADVOCATES FOR 24/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[DIVISION BENCH-II]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/726/2020	HUSEN ALI @ HUSSAIN ALI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1773/2020	BANESA BIBI Versus UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/2071/2020	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS.	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1101/2020 in WP(C)/2071/2020	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
4	I.A.(CrI.)/132/2019 WITH LCR 4 FILES, P.B.-2 in CrI.A./66/2019 WITH CrI.A./66/2019	AFTAB UDDIN @ AFTAB ALI AND ANR Versus THE STATE OF ASSAM AND ANR AFTAB UDDIN @ AFTAB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. B HALDAR MR. S BARMAN MR B DEORI PP, ASSAM
5	I.A.(CrI.)/665/2019 WITH LCR 5 FILES, P.B.-2 in CrI.A./302/2019	HUSSAIN ALI AND 9 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

WITH
Crl.A./302/2019

HUSSAIN ALI AND 9 ORS.
Versus
THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN
MD R ALI
MR. A CHAUDHURY
MR. P K DAS
MR N J DAS
MR. N MAHAJAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

**THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH - II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1103/2021 FIXED	TUN TUN CHANGMAI ALIAS TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MR. P GOHAIN MS. K BARUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

THIS BENCH WILL RISE AT 2:00 P.M.

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3304/2020 B/O (PDF COPY)	SATYAJIT BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M H RAJBARBHUIYAN	SC, SEC. EDU. MR. K GOGOI, SC, TECHNICAL EDU. DEPTT.
MOTION				
2	El.Pet./1/2021 B/O (PDF COPY)	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	
3	W.P.(CrI.)/5/2021 B/O	PARTHA PRATIM MAHANTA Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	GA, ASSAM
4	WP(C)/3063/2021 B/O	M/S ANR WHOLESALE WAREHOUSE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM SC, EXCISE DEPTT. SC, FINANCE
5	WP(C)/3072/2021 FIXED	AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR H I CHOUDHURY MR. A K AZAD	GA, ASSAM
6	WP(C)/3076/2021 FIXED (BY SLIP)	ARUN CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MD. I AHMED	GA, ASSAM
WITH				
7	WP(C)/5334/2013	UTTAM SAHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N CHAKRABORTY MR.C GOSWAMI	MR.S CHAUHAN(R-4) GA, ASSAM MR.A R SHOME(R-4) MR. S CHAUHAN (R4) MR. U P CHALIHA (R5) MS.F AHMED MR.P K DEBROY(R-5) MR.S DEY(R-5) MR. P MAZUMDER (R4) MR.D NARZARY MR.P SEN(R-5)
8	WP(C)/3090/2021 FIXED	DUL BORA AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR H KALITA	SC, PNRD GA, ASSAM SC, REVENUE

9	WP(C)/3092/2021 FIXED	KRISHNA KAMAL DEURI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
10	WP(C)/3124/2021 B/O	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PNRD SC, AG
11	WP(C)/3147/2021 B/O (PDF COPY)	RAJESH KUMAR (GO-2118A) Versus THE UNION OF INDIA AND 2 ORS	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.
ORDER (STAY VACATING)				
12	I.A.(Civil)/1062/2021 FIXED in WP(C)/2799/2021 WITH WP(C)/2799/2021	KAZRUL ISLAM Versus BILAT ALI AND 3 ORS. MD. BILAT ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. A MANNAF MD A S ALI	SC, SEC. EDU. MR. A MANNAF SC, SEC. EDU. MR. M A SHEIKH (R-4) MS. A BEGUM (R-4) MS F INTAZ (R-4)
ORDER NO STEPS				
13	WP(C)/2699/2021 BY SLIP	RAJ KUMAR BAJAJ Versus STRESSED ASSETS STABILIZATION FUND AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	
ADMISSION				
14	WP(C)/5557/2019 FIXED	M/S. ROYAL - CPL (JV) Versus THE UNION OF INDIA AND 4 ORS	MR. K K BHATRA MR. D DAS MR. Y S MANNAN MR. R K BHATRA	MR. G N SAHEWALLA (R-4) MR. A DASGUPTA (SC, N.F. RLY) MR. P BORA (R-5) DR R C BORPATRA GOHAIN MD. ASLAM MR. D SENAPATI MR. G GOSWAMI MR. B DAS MR. A CHETIA MS P AGARWAL MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
	WITH I.A.(Civil)/262/2020 in WP(C)/5557/2019	THE UNION OF INDIA AND 2 ORS Versus M/S ROYAL-CPL (JV) AND 2 ORS.	MS P AGARWAL	MR. Y S MANNAN
15	WP(C)/2877/2021 FIXED	VARSHATY DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. D J DAS S K HAZARIKA	SC, FINANCE AND TAXATION ASSTT.S.G.I. SR. GA, ASSAM SC, UPSC
16	WP(C)/3022/2021 FIXED	SATTAR ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, PNRD GA, ASSAM SC, BTC
ORDERS				
17	I.A.(Civil)/1073/2021 FIXED in WP(C)/1814/2021 WITH WP(C)/1814/2021	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH	GA, ASSAM SC, K A A C
		KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR H K NATH MS T PARASHAR	GA, ASSAM SC, K A A C
18	I.A.(Civil)/1098/2021 B/O (PDF COPY) in WP(C)/5427/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE

	WITH WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL
19	WITH WP(C)/5392/2020	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL
20	WP(C)/2934/2021 FIXED	BHUPENDRA KUMAR DAS Versus THE UNION OF INDIA AND 4 ORS	MS M HAZARIKA MR. A K CHAUDHURY MS R SAIKIA	SC, IRDAI MR H GUPTA (R-1) ASSTT.S.G.I.
21	WP(C)/2977/2021 FIXED	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, REVENUE
22	WP(C)/2987/2021 BY SLIP	JAGADISH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	MR A SHARMA (R 2-4) MR. S ROY (R- 1) SC, FISHERY SC, AFDC
23	WP(C)/3001/2021 BY SLIP	DEWAN MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND 16 ORS.	MR. A R BHUYAN MR. P RAHMAN MR S ISLAM	MR. T J MAHANTA (R 8 TO 17) SC, PNRD GA, ASSAM MR. R ALI (R 8 TO 17) MR M Z SHAH (R5) MR. H A AHMED (R 8 TO 17)
24	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
25	WP(C)/3020/2021 CAVT. NO.03422/021, FIXED	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 24/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1281/2021 BY STATEMENT	KUMAR PHAYEL Versus THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM
2	Bail Appln./1331/2021 B/O	NAYAN BARMAN AND ANR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
3	Bail Appln./1332/2021 B/O	BIPUL KALITA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
4	Bail Appln./1333/2021 B/O	MAMUD ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<u>MOTION</u>				
5	AB/1648/2021	SRI JADU BANIA Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
6	AB/1667/2021 BY STATEMENT	RUBUL AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
7	AB/1668/2021 B/O	KAMEZ UDDIN AND 9 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
8	AB/1718/2021 B/O	SMTI. SOMA CHAKRABORTY Versus THE STATE OF ASSAM	MR. A K GUPTA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./1095/2021 FIXED	SABUR ALI @ ABDUS SOBUR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
10	Bail Appln./1219/2021 FIXED	AKASH CHOUDHURY Versus THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
11	Bail Appln./1230/2021 FIXED	FAJILA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED MS M ROY	PP, ASSAM

12	Bail Appln./1243/2021 FIXED	MANJU MOHAN RABHA Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/933/2021 FIXED	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
14	AB/1233/2021 FIXED	MD. SAHA ALI Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
15	AB/1234/2021 FIXED	SUNIL BASUMATARY AND 27 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
16	AB/1245/2021 FIXED	SAMRAT DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
17	AB/1325/2021 FIXED	SAPNA BORUAH Versus THE STATE OF ASSAM	MS S SHARMA MS. P K DEVI	PP, ASSAM
18	AB/1356/2021 FIXED	SHAJAJAN UDDIN MAZUMDER AND ANR. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
19	AB/1363/2021 FIXED	FAIZULLA KHAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
20	AB/1422/2021 FIXED	SHAHZADA MOHAMMAD SHAHROOKH KHAN @ RAJU KHAN Versus THE STATE OF ASSAM	MR S H SIKDAR	MR. A CHAMUAH MS IVY HUSSAIN MS A HUSSAIN PP, ASSAM
21	AB/1435/2021 FIXED	MOINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
22	AB/1438/2021 FIXED	DEWAN ABU BAKKAR SIDDIQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA PP, ASSAM
23	AB/1439/2021 FIXED	MD. FARMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
24	AB/1445/2021 FIXED	MD. WASHIM ROHMAN Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
25	AB/1453/2021 FIXED	BIPUL CHETIA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
26	AB/1481/2021 FIXED	SANKAR DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	MR. A CHAMUAH PP, ASSAM
27	AB/1489/2021 FIXED	DHRUBOJOYTI NATH @ MONTI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
28	AB/1412/2021	RIMPI DEY @ RIMPI DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
29	AB/1592/2021 FIXED	NAGENDRA NATH MISHRA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR A HAWARI	PP, ASSAM

ORDERS

30 I.A.(CrI.)/1028/2018
WITH LCR 2 FILES
in CrI.A./396/2018
WITH
CrI.A./396/2018

AMELA HAQUE SEIKH
Versus
UNION OF INDIA AND ANR

AMELA HAQUE SEIKH
Versus
UNION OF INDIA AND ANR

MR. M BISWAS
MS. S CHAKRABORTY
MR. D TIWARI

MR. M BISWAS
MS. S CHAKRABORTY
MR. D TIWARI

MR. S C KEYAL
SC, NCB

MR. S C KEYAL
SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 24/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	Bail Appln./544/2021 AT 10:30 A.M.	PRASANTA KUMAR DUTTA Versus THE STATE OF ASSAM	MR. P BORA MR. P DEKA MR. A CHETIA	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1282/2021	RAFIUL HUSSAIN Versus THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA MR. A R KHAN	PP, ASSAM
3	Bail Appln./1297/2021	ALOK KALITA Versus THE STATE OF ASSAM	MR M AHMED MR. M A MONDAL	PP, ASSAM
4	Bail Appln./1338/2021 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
5	Bail Appln./1339/2021	SRI SANJAY SAIKIA Versus THE STATE OF ASSAM	MR. B KHAKHLARY	PP, ASSAM
MOTION				
6	AB/1728/2021	SRI SURASH @ SURESH PODDAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
7	AB/1730/2021	SIDDIQUE KUDDUS AHMED Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	PP, ASSAM
8	AB/1731/2021	MD. FOYZAL HAQUE Versus THE UNION OF INDIA	MS B DEVI	SC, CUSTOMS
9	AB/1733/2021	JAHIDA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR. A H MONDAL	PP, ASSAM
10	AB/1734/2021 B/O	DHARANI SAIKIA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
11	AB/1736/2021	HAREN CH. RAY @ HARENDRA CH. ROY @ HAREN RAY Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM

12	AB/1737/2021	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY	
13	AB/1741/2021	AJIM UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. M A CHOUDHURY	PP, ASSAM

BAIL HEARING (BA)

14	Bail Appln./520/2021 FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
15	Bail Appln./1202/2021 FIXED	BINUD DEORI Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
16	Bail Appln./1228/2021 FIXED	MUSSTT RINA BEGUM @ RINA BEGAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
17	Bail Appln./1229/2021 FIXED	SMTI. SURABHI BEGUM @ SHRUTI @ SURUTI BANU Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
18	Bail Appln./1231/2021 FIXED	MUSST. RINA BEGUM @ RINA BEGAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
19	Bail Appln./1249/2021 FIXED	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS G Gayan	PP, ASSAM
20	Bail Appln./1250/2021 FIXED	BIDYUT DAS @ RAJA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. R K MEDHI	PP, ASSAM
21	Bail Appln./1251/2021 FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
22	Bail Appln./1284/2021 FIXED	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM

BAIL HEARING

23	AB/567/2021 FIXED	SOFIQL ISLAM @ SOFIQUR ROHMAN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	AB/802/2021 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED MR M I NEOG	PP, ASSAM
25	AB/1237/2021 FIXED	INTAJ ALI Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M A LASKAR MR S AHMED	PP, ASSAM
26	AB/1597/2021 FIXED	MOINUL HAQUE Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI	PP, ASSAM
27	AB/1628/2021 FIXED	MD. HEADYET ULLAH AHMED Versus STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
28	AB/1636/2021 FIXED	TRIDIP DEKA Versus THE STATE OF ASSAM	MR. S N KRISHNATRAYA	PP, ASSAM
29	AB/1657/2021 FIXED	AMIT HARLALKA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

ORDERS

30	I.A.(CrI.)/221/2021 FIXED in CrI.Rev.P./120/2021	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BARUAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,24th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1017/2021 FIXED	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
2	Bail Appln./1342/2021	PITAMBAR DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
3	Bail Appln./1344/2021	MANOWAR HUSSAIN @ MONA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
4	Bail Appln./1345/2021 B/O	ATIKUR RAHMAN Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
5	Bail Appln./1347/2021	MAHMUD ALI @ MD. MAMUD ALI Versus THE STATE OF ASSAM	MR. J AHMED	PP, ASSAM
6	Bail Appln./1348/2021	MD. ZIAUL HOQUE Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
7	Bail Appln./1349/2021	SANJUG RAY @ SARJUG RAY AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
8	Bail Appln./1354/2021	SONESWAR GOGOI @ SUNESWAR GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
9	Bail Appln./1363/2021	GAUTAM SINGH @ KSH GAUTAM SINGH Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR N J DAS	SC, NCB
<u>ADMISSION</u>				
10	CrI.A./99/2021 B/O	SWARPAT ALI BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/223/2021 in CrI.A./99/2021	SWARPAT ALI BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./725/2021 WITH SCANNED COPY OF CD, CASE RECORD & STATUS REPORT, FIXED	MUSARAF ALI @ SANTI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
12	Bail Appln./945/2021 WITH CD AND CASE RECORD B/O	SATYENDER RAY Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
13	Bail Appln./962/2021 WITH SCANNED COPY OF CASE RECORD AND CD, FIXED	HEMANTA DEKA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
14	Bail Appln./1083/2021 WITH SCANNED COPY OF CD & CASE RECORD, FIXED	MD. AKBAR SEIKH @ AKBAR SEIKH @ BIKI AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
15	Bail Appln./1133/2021 FIXED	MD. JAIRUL HOQUE Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
16	Bail Appln./1179/2021 WITH SCANNED COPY OF CASE RECORDS, FIXED	SALMA BIBI @ SALMA AKHTAR BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM MS H FATIMA	PP, ASSAM
17	Bail Appln./1184/2021 FIXED	MAKIBAR RAHMAN @ MUKUT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F HAQUE MR. P S BISWAS	PP, ASSAM
18	Bail Appln./1192/2021 FIXED	IZAZUL HUSSAIN Versus THE STATE OF ASSAM	MR. T BAIDYA	PP, ASSAM
19	Bail Appln./1212/2021 FIXED	DIGANTA BHUYAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM

BAIL HEARING

20	AB/918/2021 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. K MOHAMMED MS A RONGHANGPI	PP, ASSAM
21	AB/1240/2021 FIXED	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
22	AB/1318/2021 FIXED	RANA MALAKAR Versus THE STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
23	AB/1358/2021 FIXED	UPEN KALITA AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
24	AB/1397/2021 FIXED	RAKESH KR. GOEL Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. R ALI	PP, ASSAM
25	AB/1430/2021 FIXED	MARY HASDA Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P	PP, ASSAM
26	AB/1455/2021 FIXED	JUNUMANI SHARMA Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
27	AB/1522/2021 FIXED	SANJIB RABHA AND 8 ORS. Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI	PP, ASSAM
28	AB/1525/2021 FIXED	RAHIM BADASHA AND ANR. Versus THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	PP, ASSAM
29	AB/1569/2021 FIXED	MAHESH ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

30 AB/1576/2021
FIXED

JOBEDUR ALAM @ JOBEDUR ISLAM AND
2 ORS

MR. L R MAZUMDER
MR. A Z AHMED

PP, ASSAM

Versus
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021